

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 282**  
TO BE ANSWERED ON 17.11.2016

**FUNDS UTILISATION BY UTTAR PRADESH UNDER RURAL SCHEMES**

**282. SHRI BHAIRON PRASAD MISHRA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the amount released till date to the villages of Uttar Pradesh out of the amount of at least Rs.80 lakhs per village proposed to be allocated during the current Five Year Plan aimed at development of villages as per a decision taken by the Government in this regard;
- (b) whether the said amount has been transferred to the accounts of the Gram Pradhans; and
- (c) if so, the amount utilised so far out of the said funds?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

- (a): There is no provision of transferring funds under rural development programmes directly to the villages.
- (b) and (c): Do not arise.

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